Industries which in the present economic context assume particular importance include industries providing for *infra-structure* and capital goods as well as industries relating to the manufacture of identified mass consumption items. It is the objective of the Government to maintain a durable framework of licensing and other connected policies consistent with the basic principles of the Industrial Policy Resolution of 1956 and to further streamline licensing and connected procedures, wherever necessary so as to expedite the investment process in all its stages.

Multinational Corporations at par with MRTP Houses

3124. SHRI K. S. CHAVDA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government want to ensure that the new Licensing Policy announced by the Minister recently does not help the large houses and multi-national corporation alone; and

(b) whether Government propose to put multi-national Corporations at par with MRTP houses?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). Government's policy is to encourage competent small and medium entrepreneurs in all industries. The existing policy permits foreign majority companies (including multi-national companies) as well as large industrial houses to participate in certain specified core industries which are of importance to the national economy, or have direct linkages with such industries, or have a long term export potential. Even in these fields of industries if suitable applicants are forthcoming from amongst small and medium entrepreneurs, they will be given preference over foreign majority companies and large industrial houses. The question of ensuring that the licensing policy does not help the large houses and multi-national corporations alone, therefore does not arise. Inasmuch as foreign majority companies and large industrial houses are eligible to participate in certain specific fields in the matter of industrial licensing, they are treated on par to each other.

1972-73 और 19[illegible]-74 के दौरान मध्य प्रदेश में ग्राम विद्युतीकरण कार्यक्रम

3125. **श्री गंगा चरण दीक्षित :** क्या **ऊर्जा** मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में वर्ष 1972-73 के दौरान ग्राम विद्युतीकरण कार्यक्रम में क्या प्रगति हुई ;

(ख) क्या इस अवधि के लिए निर्धारित किये गये लक्ष्य पूरे कर लिये गये हैं ;

(ग) यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) वर्ष 1973-74 में मध्य प्रदेश के पिछड़े (आदिवासी) क्षेत्रों का विकास करने के लिए ग्राम विद्युतीकरण निगम द्वारा स्वीकृत परियोजनाओं का विवरण क्या है ?

ऊर्जा मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) मध्य प्रदेश में 1972-73 में 1146 गांव विद्युतीकरण किए गए थे ।

(ख) और (ग). चौथी योजना के दौरान केवल पंपसेटों के ऊर्जन का लक्ष्य निर्धारित किया गया था और गांवों के विद्युतीकरण का कोई लक्ष्य निर्धारित नहीं किया गया था । मध्य प्रदेश में 5,000 पम्प सेटों के ऊर्जन का लक्ष्य नियत किया गया

था, जब कि इसके मुकाबिले मे 1,13,673 पम्प सैटो का अर्जन किया गया था । इस प्रकार लक्ष्य मे बहुत अधिक अर्जन किया गया ।

(घ) 1973-74 के दौरान ग्राम विद्युतीकरण निगम ने मध्य प्रदेश के जनजाति/आदिवासी जनसंख्या के बाहुल्य वाले क्षेत्रों मे विद्युतीकरण के लिए 9 परियोजनाएं स्वीकृत की थी । इन स्कीमो के लिए 212 338 लाख रुपए की ऋण सहायता अपेक्षित है । ब्यौरे सभा पटल पर रखे गये विवरण मे दिये गये हैं । [ग्रन्थालय मे रखा गया । देखिये संख्या L T-8663/74]

पांचवीं पंचवर्षीय योजना में मध्य प्रदेश में ग्राम विद्युतीकरण योजनाओ के लिये धन का नियतन

3126. श्री गंगा चरण दीक्षित : क्या ऊर्जा मंत्री यह बताने की कृपा करेगे कि पांचवी पंचवर्षीय योजना मे मध्य प्रदेश की ग्राम विद्युतीकरण योजनाओ के लिए कितनी धनराशि नियत की गई है ?

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) : पांचवी पंचवर्षीय योजना के आकार और ब्यौरो को अभी निर्धारित नही किया गया है । बहरहाल, पांचवी योजना के दौरान मध्य प्रदेश मे ग्राम विद्युतीकरण के लिए सामान्य कार्यक्रम के अन्तर्गत 20 करोड़ रुपए और न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत 55 करोड़ रुपए का परिव्यय स्थापित किया गया है । ग्राम विद्युतीकरण निगम लिमिटेड से भी अतिरिक्त सहायता उपलब्ध होगी ।

Opening of New Post Offices in Villages of Orissa

3127 SHRI P GANGADEB Will the Minister of COMMUNICATIONS be pleased to state

(a) whether most of the villages in Orissa State are without Post Offices, and

(b) if so, whether there is any scheme to open new Post Offices in those villages?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA) (a) Post Offices are located in 5607 villages in Orissa State and 45720 villages without post offices are served by these Post Offices

(b) Post Offices are opened for a village or for a group of villages, where the conditions regarding income distance from the nearest Post Office, annual loss etc are satisfied Post Offices opened for group of villages serve villages within a radius of 2 miles of the Post Office Due to financial stringency, opening of Post Offices is restricted to very-backward and hilly areas for the current year About 50 Post Offices are expected to be opened in Orissa State in such areas during 1974-75

Grant of Pension to Freedom Fighters from Orissa

3128 SHRI P GANGADEB Will the Minister of HOME AFFAIRS be pleased to state the District-wise position of Pension cases processed, sanctioned for pension, rejected or under query in Orissa under Central Government scheme for grant of Pension to freedom fighters?